


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.301/10/HDB/2018
NAME OF THE COMPANY	Sri Yadadri Lifesciences Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Yadadri Lifesciences Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. VASUDEVVA CHARY	M.D	Vasu 9652224670	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Managing Director of the Corporate Applicant Company is present.

He has filed request letter from the counsel to adjourn the matter to 13.07.2018.

Matter is listed today for admission.

List it on 13.07.2018 on the request of the Counsel.


Member(Judl)